

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4189
ANSWERED ON:22.03.2013
FAMILY PLANNING FOR TRIBALS
Yadav Shri Madhusudan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware that some primitive tribes in the country have been prohibited from adopting family planning measures to increase their population;
- (b) if so, the tribes on whom such a prohibition has been imposed, Tribe and State /UT-wise indicating the population of such tribes separately;
- (c) whether such prohibition has also been imposed on the Baiga tribes residing in Chhattisgarh;
- (d) if so, the details thereof;
- (e) whether the Government is contemplating to lift this prohibition on Baiga tribe; and
- (f) if so, the details thereof and the time by which the above prohibition is likely to be lifted?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) No such incidence has come to the notice of this ministry.
- (b) Does not arise.
- (c) As per information received from the Government of Chhattisgarh, there is no prohibition on Baiga Tribes to adopt family planning measures.
- (d) to (f) Do not arise.